

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision: 16.9.2022

IRDAI Misc. Application No.13 of 2022
In
IRDAI Misc. Application No.14 of 2022
And
IRDAI Appeal No.11 of 2020

ATS Share Brokers P. Ltd.
Door No.62/6871, Shop No.A11,
Jos Annex Building, 4th Floor,
Jos Junction, M.G. Road,
Cochin, Ernakulam-682016. ...Appellant

Versus

Insurance Regulatory & Development
Authority of India
Survey No.115/1, Financial District,
Nanakramaguda, Hyderabad-500 032. ...Respondent

Mr. Shrinivas Bhave, Advocate i/b. Bhave & Co. for the
Respondent.

CORAM: Justice Tarun Agarwala, Presiding Officer
Justice M.T. Joshi, Judicial Member
Ms. Meera Swarup, Technical Member

Per: Justice Tarun Agarwala, Presiding Officer (Oral)

1. No one appears to press the restoration application.
Dismissed for want of prosecution. Misc. applications are also accordingly disposed of.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

16.9.2022
RHN